

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1998
ANSWERED ON:02.12.2011
CONVERSION OF RELIGION
Adityanath Shri Yogi

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received complaints regarding forced religious conversion in tribal areas;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI MAHADEO SINGH KHANDELA)

(a) to (c): As per information received from the Ministry of Home Affairs there have been press reports from time to time regarding allegations of religious conversions including the tribal areas. According to Ministry of Home Affairs 'Public Order' and 'Police' are the State subjects as per the Constitution of India and hence prevention, detection, registration, investigation and prosecution of crimes are primarily the concern of the State Governments/UT Administrations. Some State Governments have enacted laws providing for prohibition of conversion from one religious faith to any other religious faith by use of force or inducement or by fraudulent means etc. Action is taken as per existing laws by the law enforcing agencies whenever instances of violations cum to notice.